

NOTICE

All Ld. Advocates/Litigants in Person/Court Clerks/Individuals using the eCourts Services Mobile Application are hereby informed that a new version of the said application viz. eCourts Services Mobile Application 4.0 has been launched by the e-Committee, Hon'ble Supreme Court of India during the National Conference on Judicial Process Re-engineering and Digital Transformation held on 11th and 12th April 2026 and it is scheduled to go live on **05th May 2026**.

The new version of the application marks a critical transition from the legacy Cordova hybrid framework to React Native v0.77.0 to ensure high performance and responsiveness under heavy data demands. Also, the new version of the application complies with latest hardware and provides new user interface as well as certain functional improvements like (a) direct order access, (b) case conversion tracking, (c) personalization, (d) unified quick links and (e) integration with BHUVAN maps for locating court complexes.

Before transitioning/migrating to the new version of the application, it is essential for Ld. Advocates/Litigants in Person/Court Clerks/Individuals to safeguard their user data/data of saved cases, by taking a backup. This can be done by using the "Export" feature in the current version of the application. Once this has been done, the Ld. Advocates/Litigants in Person/Court Clerks/Individuals can safely transition/migrate to the new version of the application.

A copy of the user manual of the eCourts Services Mobile Application 4.0 has been published on the website of all the District Courts of Delhi for the information of all stakeholders.

(Sanjay Bansal)
District Judge/
Chairman (IT & Digitization)/
Centralized Computer Committee
Delhi District Courts